

SECURITIES APPELLATE TRIBUNAL, MUMBAI
DAILY BOARD FOR 15.4.2010 at 11.00 A. M.

Sr. No.	Appeal No.	Appellant	Counsel for Appellant	Respondent	Counsel for Respondent	Cause or Stage	Previous Date	Result/ Remark
1.	MA. No. 18/2010 & A. No. 20/2010	Paresh Shantlal Shah		SEBI		Admission	30.03.2010	
2.	MA. No. 17/2010 & A. No. 36/2010	Siddharth Srivastava		SEBI		Admission	06.04.2010	
3.	50/2010	Rakesh Sharma		SEBI		Admission		
4.	51/2010	Rajesh V. Jani		SEBI		Admission		
5.	MA. No.33.2010 & A. No. 59/2010	Parsoli Corporation Limited		SEBI		Admission		
6.	51/2009	Indiabulls Securities Ltd.	Mr. P. N. Modi	SEBI	Mr. Kumar Desai	Part Heard	13.4.2010	
7.	57/2009	TLB Securities Pvt. Ltd.	Mr. Pravin Agarwal	SEBI	Mr. Kumar Desai	Final Hearing	13.4.2010	
8.	168/2009	Angel Capital & Debt Market Ltd.	Mr. Somashekahr Sundaresan	SEBI	Mr. Kumar Desai	Final Hearing	13.4.2010	
9.	214/2009	Prashant Jayantilal Patel	Mr.Zal Andhyarujina	SEBI	Mr. Kumar Desai	Final Hearing	13.4.2010	
10.	150/2006	M/s. Prashant J. Patel	Mr. Vinay Chauhan	SEBI	Dr. Poornima Advani	Final Hearing	4.3.2010	
11.	104/2006	M/S. Sanchay Finvest Ltd	Mr. Vinay Chauhan	SEBI	Mr. Mihir Mody	Final Hearing	4.3.2010	
12.	117/2006	M/s. Grishma Securities Pvt. Ltd.	Mr. Vinay Chauhan	SEBI	Dr. Poornima Advani	Final Hearing	4.3.2010	
13.	155/2006	M/s. Anil Mistry	Mr. Vinay Chauhan	SEBI	Dr. Poornima Advani	Final Hearing	4.3.2010	
14.	21/2007	N J Shares & Securities Pvt. Ltd.		SEBI	Mr. Mihir Mody	Final Hearing	4.3.2010	
15.	24/2007	Sunil Shares & Stock Pvt. Ltd.	Mr. S. K. Jain	SEBI	Mr. Mihir Mody	Final Hearing	4.3.2010	
16.	29/2007	M/s. Haven Financial Service Pvt. Ltd.	Mr. Bharat B. Nilkanth	SEBI	Dr. Poornima Advani	Final Hearing	4.3.2010	
17.	35/2007	Mr. Vidyut Shah	Mr. Gaurav Joshi	SEBI	Ms. Daya Gupta	Final Hearing	4.3.2010	
18.	39/2007	SMIFS Securities Limited	Mr. Joby Mathew	SEBI	Mr. Mihir Mody	Final Hearing	4.3.2010	
19.	48/2007	JVS Securities Pvt. Ltd.	Mr. Ravi Hegde	SEBI	Dr. Poornima Advani	Final Hearing	4.3.2010	
20.	63/2007	M/s. Jayantilal Khandwala & Sons Pvt. Ltd.	Mr. Gaurav Joshi	SEBI	Mr. Anant Upadhyay	Final Hearing	4.3.2010	
21.	64/2007	Active Finstock Pvt. Ltd.	Mr. R. R. Bhonsale	SEBI	Mr. Anant Upadhyay	Final Hearing	4.3.2010	
22.	65/2007	M/s. Agroy Finance & Investment Ltd.	Mr. Bharat Merchant	SEBI	Mr. Anant Upadhyay	Final Hearing	4.3.2010	
23.	66/2007	M/s. Delhi Securities Ltd.	Mr. Bharat Merchant	SEBI	Dr. Poornima Advani	Final Hearing	4.3.2010	
24.	113/2007	M/s. Goldcrest Capital Markets Ltd.	Mr. Vinay Chauhan	SEBI	Dr. Poornima Advani	Final Hearing	4.3.2010	
25.	114/2007	Amgis Holdings Pvt. Ltd.	Mr. Joby Mathew	SEBI	Dr. Poornima Advani	Final Hearing	4.3.2010	
26.	115/2007	Pals Overseas Pvt. Ltd.	Mr. Joby Mathew	SEBI	Dr. Poornima Advani	Final Hearing	4.3.2010	

27	118/2007	Ramrakh R. Bohra	Mr. Vinod Parekh	SEBI	Mr. Mihir Mody	Final Hearing	4.3.2010	
28	119/2007	Accord Capital Markets Ltd.	Mr. Joby Mathew	SEBI	Mr. Mihir Mody	Final Hearing	4.3.2010	
29	121/2007	Pravin V. Shah Stock Broking Pvt. Ltd.	Ms. Urvashi Tapas	SEBI	Ms. Daya Gupta	Final Hearing	4.3.2010	
30.	139/2007	Dresdner Kleinwort Wasserstein Securities (India) Pvt. Ltd. (in Liquidation)	Mr. Jaitra Jani	SEBI	Mr. Mihir Mody	Final Hearing	4.3.2010	
31.	43/2008	Latin Manharlal Securities Pvt. Ltd.	Ms. Urvashi Tapas	SEBI	Ms. Daya Gupta	Final Hearing	4.3.2010	
32.	158/2008	R. K. Global Shares & Securities Ltd.	Mr. Ravi Hegde	SEBI	Dr. Poornima Advani	Final Hearing	4.3.2010	
33.	39/2009	M/s.KNC Shares and Securities Pvt. Ltd.	Mr. Zal Andhyarujina	SEBI	Dr. Poornima Advani	Final Hearing	17.03.2010	

Registrar

Note: No request for adjournment shall be entertained.

By order

Registrar

